

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 47
TP (Co. Act.)- 42(PB)/2023
Old CP No. 617/2015

IN THE MATTER OF:

Mr. Puneet Goel. Petitioner/
Vs.
Center for Vocational and Entrepreneurship ...Respondent
Studies Earlier known as International Institute of
Planning & Management Pvt. Ltd IIPM.

Order Under section 433(e)/433(f) of Companies Act, 1956

Order delivered on 30.01.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant : None
For the Respondent : None

ORDER

No representation on behalf of the parties, when the matter was called for hearing. List the matter on **19.03.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

30.01.2024
Lalit